

- (ii) Matters pertaining to excise and customs duty.
- (iii) Management aspects such as ensuring orders for PSEs management of assets of public sector undertakings and coordination with State Governments and other Departments for providing support to the SEs.

*Laid on the table and also Placed in Library See No. LT 4360A/2006

Action has already been taken in respect of the above recommendations in some cases, there have been implemented. In others, where action is to be taken by the other Departments, the same is being pursued assiduously. The proposal regarding the resting centre is in its final stages of approval. The Action Taken Notes giving details of the action taken against each of the recommendations have already been submitted to the Committee on 13.10.2005.

12.03 ? hrs

(ii)Statement correcting Reply to Starred Question No. 347 dated 17.03.2006 re Revamping of Rural Sanitary System

*ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : महोदय, लोकसभा में दिनांक 17 मार्च को ग्रामीण स्वच्छता प्रणाली के पुनरुद्धार के संबंध में पूछे गए तारांकित प्रश्न संख्या 347 के उत्तर के भाग (ग), (i) में दिए गए उत्तर के स्थान पर इस प्रकार पढ़ा जाए :-

"(ग) (i) : घरेलू शौचालयों की इकाई लागत को 625 रूपए से बढ़ाकर 1500 रूपए तथा 1000 रूपए से बढ़ाकर 2000 रूपए करना "

संसद सत्र के चलने, सहायता अनुदान रिलीज करने और 23.3.2006 को निर्मल ग्राम पुरस्कार कार्यक्रम के आयोजन के कारण कार्य की मात्रा बढ़ जाने की वजह से निर्धारित अवधि के भीतर सदन की मेज पर सही उत्तर नहीं रखा जा सका।

*Laid on the table and also Placed in the Library, See No. LT 4360B/2006

12.04 hrs.

(iii) Status of implementation of recommendations contained in the 142nd Report of Standing committee on Science and Technology, Environment and Forests on Demands for Grants (2005-06) pertaining to the Department of Scientific and Industrial Research

*THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): I beg to lay the statement in pursuance of Direction NO. 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part II, dated 1st September, 2004 to inform the esteemed House about the status of implementation of recommendations contained in the One hundred forty second report of Department Related Parliamentary Standing Committee on Science & Technology, Environment & Forests. This report relates to the consideration of the Demands for Grants of Department of Scientific & Industrial Research (DSIR) for the year 2005-06. The Committee reviewed the progress made by DSIR during the reporting period and considered the Demands for Grants (2005-06) in detail.

The Committee, while reviewing the working and considering the detailed Demands for Grants of DSIR, analysed the Demands for Grants with reference to the aims, objectives and achievements of the Department and presented the 142nd Report thereon to the House on the 25th April, 2005. The report contains eighteen